

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 34 OF 2015 IN
DFR NO. 3158 OF 2014 &
IA No.172 of 2015**

Dated: 08th July, 2015

In the matter of:-

Rattan India Power Ltd.

....Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr.

...Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **20.08.2015.**

COURT MASTER